

Through FAX

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration)
High Court of Jharkhand
Ranchi.

File No. XXII(I)/5/2016-17/Apptt.
Letter No. 4452 /Apptt.
Dated: 23/09/17

To,

The Joint Secretary (Training & Research)
National Human Rights Commission,
Manav Adhikar Bhawan, C-Block,
GPO Complex, INA,
New Delhi – 110023.

Ref: - Your Letter No. 23011/12/2017-18/Trg. dated 08.09.2017.

Sub: - Regarding nomination for attending two days training programme for First Class Judicial Magistrate scheduled to be held on October 07-08, 2017 in the Indian Law Institute, New Delhi.

Sir,

Apropos the letter on the subject referred above, I am directed to inform that the Court has been pleased to **nominate** i) Miss Shweta Kumari No.-II, S.D.J.M.-cum-P.M., J.J. Board-cumJudge I/c-cum-Civil Judge (Junior Division), Chatra and ii) Sri Vishal Gaurav, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur for attending two days training programme for First Class Judicial Magistrate, which is scheduled to be held on **07th-08th October, 2017** in the **Indian Law Institute, New Delhi** over the theme **“Judicial Magistrate and Human Rights: Issue and Challenges”**.

The details of nominated Officers are as follows:-

Name/Designation & contact details of Officer/nominee

1. Miss Shweta Kumari No.-II, S.D.J.M.-cum-P.M., J.J. Board-cumJudge I/c-cum-Civil Judge (Junior Division), Chatra.
Mobile No.: 8651790167
E-mail ID : shwetlaw@gmail.com

2. Sri Vishal Gaurav, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur.
Mobile No.: 8521660926
E-mail ID : vishalgaurv@gmail.com

This is for kind information and needful.

Yours faithfully,

Sd/- R.K. Vaish

Registrar (Administration)

Memo No. 4453 / Apptt.

Ranchi dated the 23/09/17

Copy forwarded to Sri Shreenibas Chandra Prusty, Registrar, Indian Law Institute, New Delhi / the Principal District & Sessions Judge, Chatra / the Principal District Judge, Jamshedpur for information & needful / Miss Shweta Kumari No.-II, S.D.J.M.-cum-P.M., J.J. Board-cumJudge I/c-cum-Civil Judge (Junior Division), Chatra and Sri Vishal Gaurav, S.D.J.M.-cum-P.M. (J.J. Board), Jamshedpur with necessary permission to leave the Headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand / Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.


23.09.17
Registrar (Administration)